

SPECIAL BENCH  
COURT - I

O-226

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/38(KB)2024  
IN  
C.A.(CAA)/223(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	PAWANPUTRA TRADECOM PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearances (via video conferencing/physically)**

**For Petitioner**

**Ms. Meenakshi Manot, Adv.**

**Mr. Arun Kumar Mishra, Adv.**

**ORDER**

1. Ld. Counsel for the petitioner present.
2. Post this matter before regular Bench on **24.05.2024**.

**D. ARVIND  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**